



DELHI STATE LEGAL SERVICES AUTHORITY

(constituted under the 'Legal Services Authorities Act, 1987', an Act of Parliament)

Under the Administrative Control of High Court of Delhi
Central Office, 3rd Floor, Rouse Avenue District Court Complex,

Pt. DeenDayalUpadhyaya Marg, New Delhi-110002

Email : estabwing-dslsa@nic.in Website : www.dslsa.org



Most Urgent / Top Priority

Ref. No. 76/DSLSA/Estt/Account Officer (retd.)/2022/6858 - Date: 07, 07, 2023

6873

To

1. The Comptroller & Auditor General of India Pocket-9, DeenDayalUpadhyaya Marg, New Delhi-110002.	2. The Pr. Accountant General (Audit) Delhi AGCR Building, IP Estate, New Delhi - 110 002
3. Principal Secretary (Finance), Govt. of Delhi, Delhi Secretariat, New Delhi	4. The Registrar General High Court of Delhi, New Delhi
5. The Principal Secretary Law, Justice & Legislative Affairs Govt. of NCT of Delhi	6. ✓ Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi
7. Ld. Principal District & Sessions Judge (South - West District) Dwarka Courts, Delhi	8. Ld. Principal District & Sessions Judge (West District) Tis Hazari Courts, Delhi
9. Ld. Principal District & Sessions Judge (East District), KKD Courts, Delhi	10. Ld. Principal District & Sessions Judge (North - East District) KKD Courts, Delhi
11. Ld. Principal District & Sessions Judge (Shahdara District), KKD Courts, Delhi	12. Ld. Principal District & Sessions Judge (New Delhi District) Patala House Courts, Delhi
13. Ld. Principal District & Sessions Judge (North-West District), Rohini Courts, Delhi	14. Ld. Principal District & Sessions Judge (North District), Rohini Courts, Delhi
15. Ld. Principal District & Sessions Judge (South- District), Saket Courts, Delhi	16. Ld. Principal District & Sessions Judge (South-East District), Saket Courts, Delhi

Sub.: Vacancy circular for inviting applications for the post of Accounts Officers (post-retirement) on contractual basis for District Legal Services Authorities, Delhi /New Delhi.

Respected Sir/Madam,

May I bring to kind consideration that there is a requirement of Accounts Officers (Post-retirement) on contractual basis in this Authority, your goodself is therefore requested to kindly furnish/ propose the names of eligible Accounts Officers having qualification as per the circular attached, latest by 31.07.2023 for considering them for the post of Accounts Officer (Post-retirement) on contractual basis at District Legal Services Authorities, Delhi/New Delhi.

website committee / CTB

Contd...

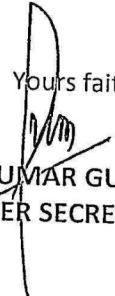
[Handwritten Signature]
P.D f SJ (Hes)
07/07/23

May I further request your goodself that directions may kindly be issued to the quarter concerned for uploading of the advertisement on the official website as well as for displaying the same on the Notice Board / any other conspicuous place of your good office for its vide publicity.

With regards,

Encl: As above

Yours faithfully


(MUKESH KUMAR GUPTA)
MEMBER SECRETARY



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Last date for submission of applications:

31.07.2023 by 5 PM

CIRCULAR

Delhi State Legal Services Authority intends to appoint Accounts Officers (post – retirement) on contractual basis for District Legal Services Authorities, Delhi / New Delhi as per requirement on the following terms and conditions:-

Terms & Conditions:

1. The retired officials of Comptroller & Auditor General of India, The Pr. Accountant General (Audit) Delhi, Principal Secretary (Finance), Govt of Delhi, High Court of Delhi, District Courts and Delhi Government may apply;
2. Upper age limit for remaining on the said post is 65 years;
3. The incumbent should have good experience in Accounts;
4. The candidate must have passed SAS/JAO (Civil) Examination conducted by Central Govt./State Govt. / CAG etc.
5. The selected candidate shall be paid a fixed remuneration of Rs. 50,000/- per month;
6. Selected candidate shall give at least three months prior notice before leaving the job failing which salary of one month shall be deducted/recovered, as the case may be.
7. Accounts Officers (post – retirement) shall be entitled to avail a total number of 12 days leave in a year, subject to a maximum of three days leave in a month. In the event of the number of leave exceeding per year or per month, the permissible limit, pro-rata deduction will be made from their monthly remuneration. Un-availed leave shall neither be carried forwarded to next extended period nor encashed.
8. Eligible candidates may submit their applications in the prescribed format complete in all respect to this Authority either by post or via e-mail at our e-mail address estabwing-dslsa@nic.in or before **31.07.2023 by 5 PM**.
9. This Authority reserves the right to withdraw the aforesaid proposal.
10. The applications received after the due date shall not be entertained.

(MUKESH KUMAR GUPTA)
MEMBER SECRETARY

Proforma for the post of Accounts Officer (post – retirement) on Contractual basis

(to be filled in by the applicant only)

1. Name:

2. Father's / Husband's Name:

3. Present Address:

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Contact no :

4. Permanent Address:

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5. Date of Birth (DD/MM/YYYY):

6. Date of retirement from the Govt. Services:

7. Post held at the time of retirement:

8. Disciplinary action / criminal case, if any during service, provide details:

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9. Nature of work dealt with:

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10. Educational Qualification:

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11. Whether SAS/ JAO (Civil) Examination passed: Yes/No

12. Any other Special qualification / achievement:

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13. Present employment, if any:

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Affix self
attested
passport size
photograph

Date:

(Signature of the applicant)

Place: